

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427

**IA/2637/ND/2024, IA/2538/ND/2024, IA/2744/ND/2024,
IA/433/ND/2024, IA/6274/ND/2023, Intervention
Application/25/ND/2023, IA/2945/ND/2023, IA/5323/ND/2020,
IA/2583/ND/2023, IA/1971/ND/2023, IA/3307/ND/2021,
IA/3178/ND/2021, IA/1226/ND/2022, IA/1394/ND/2022
in IB/248/ND/2019**

IN THE MATTER OF:

Argentium International Pvt Ltd	...	Applicant
Versus		
UTM Engineering Pvt Ltd	...	Respondent

Under Section 9 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 08.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rana S. Biswas, Mr. Karik Chettiar, Advs.
Mr. K.S. Mandal,
Mr. Yash Tripathy, Adv. in IA-2583/2023

For the Liquidator : Mr. Abhishek Anand Adv.
Mr. Kanti Mohan Rustagi, Liquidator

For the Applicant : Ms. Shiva Lakshmi in IA No. 6274/2023

For the Applicant Employee Provident Fund Organisation in
IA/1226/ND/2022 and IA/1394/ND/2022 : Mr. Kanhaiya Singhal, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/2538/ND/2024

Mr. Kanti Mohan Rustagi, Liquidator is present in person. Mr. Rana S. Biswas, Advocate along with Mr. K. S. Mandal is present physically. Heard the submissions made by both the sides. For continuation of the submissions, let this matter be posted to **12.07.2024**.

Sd/-

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**